# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

# PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE MEMBER BENCH

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 145/252/HDB/2017
NAME OF THE COMPANY	Sujata Secure Prints Private Limited
NAME OF THE PETITIONER(S)	Sujata Secure Prints Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA'N' MALLIBARJUNA RAO	FCA	Ca 8121580580@gmail. cois 8121580 580	Ablil

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Mallikarjuna Rao, Ld. CA for the Applicant Company.

RoC report is awaited. Post the case on 19.02.2018.

Member (J)

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